

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 304

IA-1453/2023

In

IB-2380(ND)/2019

IN THE MATTER OF:

M/s. Affle (India) Ltd

.....APPLICANT/PETITIONER

Vs.

M/s. AD Victoriam Ventures Pvt.Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Adv Anand Bajpai with Adv Ravikant Pal

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **18.05.2023.**

Sd/-
(Court Officer)